THE GAUHATI HIGH COURT LEGAL SERVICES COMMITTEE (PRINCIPAL SEAT), GUWAHA

NOTIFICATION

Dated Guwahati the 22nd February, 2019

No. GHCLSC.-06/2019:1177 Hon'ble Chief Justice of the Gauhati High Court is pleased to constitute the Monitoring and Mentoring Committee for the Gauhati High Court Legal Services Committee under Regulation 10 of national Legal Services(Free and Competent Legal Services) Regulation 2010 (as amended vide notification F.No.L/61/10/NALSA dated 22.10.2018) with the following members:

1. Hon'ble Mr. Justice M.A. Ali, Gauhati High Court, Guwahati.

- Chairman,
- 2. The Secretary,
 Gauhati High Court Legal Services Committee,
 Guwahati.

- Secretary,

Registrar (Vigilance), -Cum-Secretary,

Gauhati High Court Legal Services Committee

Memo No. GHCLSC.-06/2019/1178

Dated-22/2/2019.

Copy to:-

- 1. The L.R.& Secretary to the Govt. of Assam, Judicial Department, Dispur for information.
- 2. Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur for information.
- 3. The Member Secretary, Assam State Legal Services Authority, Guwahati for information.
- 4. The Registrar –Cum- Principal Secretary to Hon'ble Chief Justice, Gauhati High Court, Guwahati for information.
- 5. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Chairman, Gauhati High Court Legal Services Committee.
- 6. The Private Secretary to Hon'ble Mr. Justice M.A.Ali, Gauhati High Court, Guwahati for information.

Registrar (Vigilance), -Cum-Secretary.

Gauhati High Court Legal Services Committee